

**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'A' BENCH, KOLKATA
VIRTUAL COURT HEARING**

(Before Sri J. Sudhakar Reddy, Hon'ble Accountant Member & Sri S.S. Godara, Hon'ble Judicial Member)

ITA No. 816/Kol/2019
Assessment Year: 2014-15

M/s. Evergreen Construction Pvt. Ltd.....Appellant
Radhakrishna Pally
Benachity
Durgapur - 713 214
[PAN : AABCE 3191 Q]

Vs.

Asstt. Commissioner of Income Tax, Circle-I, Kolkata.....Respondent

Appearances by:

Shri U. Dasgupta, A/R, appeared on behalf of the assessee.

Shri Imokaba Jamir, CIT D/R, appearing on behalf of the Revenue.

Date of concluding the hearing : October 20th, 2020

Date of pronouncing the order : November 25th, 2020

ORDER

Per J. Sudhakar Reddy, AM :-

This appeal filed by the revenue is directed against the order of the Learned Principal Commissioner of Income Tax - Durgapur, (hereinafter the "Id. Pr. CIT"), passed u/s. 263 of the Income Tax Act, 1961 (the 'Act'), dt. 20/03/2019, for the Assessment Year 2014-15.

2. The Id. Counsel for the assessee submitted that it wants to withdraw the appeal as the necessary relief has been granted by the Assessing Officer in the consequential order passed u/s 143(3) r.w.s. 263 of the Act. The Id. D/R submitted that she has no objection in withdrawal of the appeal by the assessee. In view of these contentions, this appeal of the assessee is dismissed as withdrawn.

3. In the result, appeal of the assessee is dismissed.

Kolkata, the 25th day of November, 2020.

Sd/-
[S. S. Godara]
Judicial Member

Dated : 25.11.2020
{SC SPS}

Sd/-
[J. Sudhakar Reddy]
Accountant Member



Copy of the order forwarded to:

**1. M/s. Evergreen Construction Pvt. Ltd
Radhakrishna Pally
Benachity
Durgapur - 713 214**

2. Asstt. Commissioner of Income Tax, Circle-I, Kolkata

3. CIT(A)-

4. CIT- ,

5. CIT(DR), Kolkata Benches, Kolkata.

True copy
By order

Assistant Registrar
ITAT, Kolkata Benches